

DIVISION BENCH
COURT - I

O-227

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/920(KB)2018
IN
C.A.(CAA)/297(KB)2018,
MA(COMPANIES ACT)/11(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST APRIL 2024.

IN THE MATTER OF	ASHIKA GLOBAL FINANCE PRIVATE LIMITED & ANR.
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances (via video conferencing/physically)

For the Petitioner

Mr. Kumarjit Banerjee, Adv.

Ms. Sanchari Chakrabarty, Adv.

Mr. Adil Naushad, Adv.

For the Respondent

Ms. Joyshree Ghosh, Adv.

O R D E R

1. Ld. Counsel for the petitioner present.
2. It is stated by the Ld. Counsel appearing for the petitioner that arguing counsel is busy before the other court. An adjournment is sought on his behalf.
3. Post the matter on **07.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**